

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Swiber Offshore (India) Private Limited Date of Commencement of Liquidation: 26-04-2018; List of Stakeholders as on Date: 04-03-2021; Name of IP: Mr. Rajeev Mannadiar; Last 5 digit of registration number: 10412

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	131	90170171	0	0	0	90170171	0	Annexure 6
7	Operational creditors (Government Dues)	1	183938160	0	0	0	183938160	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	100	3885919949	93	2530890149	0	1355029800	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		132	274108331	93	2530890149	0	1629138131	0	